

**OFFICE OF THE CHAIRMAN DISTRICT LEGAL SERVICES  
AUTHORITY (PRINCIPAL DISTRICT AND SESSION JUDGE),  
KARGIL**

ORDER NO.: 184  
DATED 28/09/2018

In pursuance to the notification No.320 dated 09-05-2017 by the Hon'ble High Court of J&K the undersigned as the District officer is pleased to hereby nominate and constitute following members for constitution of the Gender Sensitization Local Complaints Committee (GSLCC):-

1. Ms SPalzes Angmo Ld. Sub judge Kargil as Presiding officer of the GSLCC.
2. *President Bar Association Adv. Khadim Hussain as member*
3. *Mrs Adv. Zarina Baoo as a memeber.*
4. *Ms. Bilquees Bano NGO REWA organization as member.*
5. *Mrs Tabasum (Jr. Assistant) as a member Secretary.*
6. *Shri Mohd. Yousuf Waza (S O Adm) as a member from ministerial staff.*
7. *Mrs Zahara Batool (PLV) as a member.*

The members so nominated shall perform the assigned duty for gender Sensitization working environment and protection against sexual harassment of women as per the instructions given.

*43mmad 28/9/2018*  
**Principal District and sessions Judge  
Kargil**

No: 527-27/PDJK

Dated: 28/9/18

Copy to:

1. Worthy Registrar General Hon'ble High Court of J&K Srinagar for Information this is in reference to the Notification No: 320 dated 09-05-2017.
2. All concerned Presiding Officer/ Members of the committee for Information and compliance.

*43mmad 28/9/2018*